

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pratibha Industries Ltd Date of Commencement of Liquidation: 05-11-2019; List of Stakeholders as on Date: 02-05-2021; Name of IP: Mr. Anil Mehta; Last 5 digit of registration number: 11282

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	19	91954494378	19	83578098798	2714481251	1776373915	6600021665	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1228	247341619	1228	215302513		4112929	27926177	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	648	249640692	648	124120322		111464840	14055530	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	14	5415254092	14	4569381138	3511607903	845872954		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	591	5418428766	591	1781788986	844640449	3244178150	392461630	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		2500	103285159547	2500	90268691757	7070729603	5982002788	7034465002	